

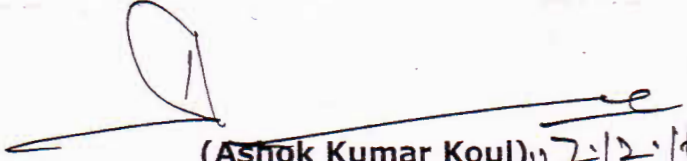
HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

O R D E R

No. 988 Dated 07/12/2016

All the Judicial Officers as per Annexure "A and "B" are hereby nominated to attend two days Workshop on Juvenile Justice System in the State of J&K scheduled to be held on 10th and 11th of December, 2016 at 9.30 A.M. in the Convention Centre, State Guest House, Gulami Bagh, Canal Road, Jammu.

By Order.


(Ashok Kumar Koul) 07.12.16.
Registrar General

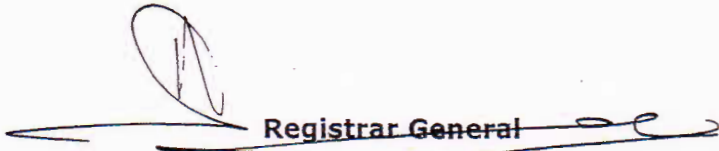
No: 25174-79/89 Dated 07/12/2016

Copy to the:-

1. Principal Secretary to the Hon'ble The Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Muzaffar Hussain Attar.
3. Secretary to Hon'ble Mr. Justice Jank Raj Kotwal.

.....for information of their Lordships.

4. Director, J&K State Judicial Academy, Jammu for information and with the permission to take up the matter with the Director General of Police, J&K regarding nomination of Additional Director General of Police and other Police officers for the said workshop. Besides this you are also requested to get the nominated officers as well as concerned Principal District Judges informed accordingly.
5. Principal District & Sessions Judge Jammu/Samba/Kathua/Reasi/Ramban/Udhampur/Doda/Kishtwar/Rajouri for information and with the request to make alternate arrangement regarding routine work of the Courts presided over by the nominated Judicial officers of their district, if no officer/Magistrate is available at headquarter, he can retain one of the nominated officer for the purpose so that no hardship is caused to the litigant public.
6. Registrar Judicial, High Court of J&K, Jammu for information and further necessary action.


Registrar General

07.12.16.

Annexure "A"

- 1) Shri Rakesh Sagar Jain , Registrar Vigilance, High Court of J&K, Jammu
- 2) Shri Ashok Kumar Koul, Registrar General, High Court of J&K, Jammu,
- 3) Shri Mohammad Yousuf Akhoun, Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu.
- 4) Shri Ravinder Nath Wattal, Member Secretary, J&K State Legal Service Authority.
- 5) Shri Virender Singh Bhou, Registrar Judicial, High Court Wing, Jammu.
- 6) Shri Ajay Kumar Gupta, Joint Registrar(Judicial) High Court Wing, Jammu.

S.No.	Name of the officer	Designation
Jammu District (Sub-Judges & Munsiffs)		
1.	Suneet Gupta	CJM, Jammu
2.	Sudhir Kumar	Electricity Magistrate, Jammu
3.	Ms Arti Mohan	Passenger Tax Magistrate, Jammu
4.	Yash Pal Sharma	Excise Magistrate, Jammu
5.	Anoop Kumar	Railway Magistrate, Jammu
6.	Surjit Singh Bali	Spl. Mobile Magistrate (T) Jammu
7.	Ms. Anjum Ara	Sub-Judge (under 13 th Finance Commission) Jammu
8.	Manjit Singh Manhas	City Judge Jammu
9.	Ms. Kusuam Lata Pandita	Sub-Judge, Jammu
10.	Mohd. Rafiq Chak	Municipal Magistrate, Jammu
11.	Parvez Iqbal	Addl. MM(T) Jammu
12.	Meyank Gupta	3 rd Addl. Munsiff Jammu
13.	Adnan Syed	Sub-Registrar, Jammu
14.	Ms Archana Charak	Munsiff, Bishnah
Samba District (Sub-Judges & Munsiffs)		
15.	Deepak Sethi	CJM/Sub-Judge, Samba
16.	Swati Gupta	Munsiff (under 13 th Finance Commission) Samba
Kathua District (Sub-Judges & Munsiffs)		
17.	Amarjit Singh Langeh	CJM, Kathua
18.	Sunil Sangra	Sub-Judge (under 13 th Finance Commission) Kathua
19.	Ms. Preet Simran Kour	Munsiff Kathua
20.	Munish Kumar Manhas	District Mobile Magistrate Kathua
21.	Raj Kumar	Munsiff Bani
Udhampur District (Sub-Judges & Munsiffs)		
22.	Ritesh Kumar Dubey	CJM, Udhampur
23.	Ms. Renu Dogra	Sub-Judge, Ramnagar
24.	Ms. Rajni Sharma	Sub-Judge (under 13 th Finance Commission) Udhampur
25.	Sushil Singh	Munsiff Udhampur
26.	Parvin Pandoh	District Mobile Magistrate Udhampur
27.	Anjana Rajput	Addl. Mobile Magistrate, Udhampur
Reasi District (Sub-Judges & Munsiffs)		
28.	Kamlesh Panditra	CJM Reasi
29.	Sandeep Gandotra	Sub-Judge, Katra
30.	Dinesh Gupta	Munsiff, Katra
Ramban District (Sub-Judges & Munsiffs)		
31.	Yahya Firdous Ahangar	CJM Ramban
32.	Abdul Nasir	Sub-Judge, Batote
33.	Geeta Kumari	Munsiff, Ramban
34.	Surinder Kumar Thappa	Munsiff, Gool

35.	Prem Sagar	Munsiff, Ukhral
Doda (Bhaderwah) District (Sub-Judges & Munsiffs)		
36.	O.P. Thakur	CJM, Doda
37.	Manoj Parihar	Sub-Judge, Bhaderwah
38.	Om Parkash Bhagat	Sub-Judge (under 13 th Finance Commission) Bhaderwah
39.	Javed Rana	District Mobile Magistrate, Doda
40.	Arun Kumar Kotwal	Addl. Mobile Magistrate, Doda
Kishtwar District (Sub-Judges & Munsiffs)		
41	Balbir Lal	CJM Kishtwar
Poonch District (Sub-Judges & Munsiffs)		
42.	Sarfraz Hussain Shah	CJM Poonch
43.	Muzaffar Iqbal Khan	Sub-Judge, Surankote
44.	Ahsanullah Parvez Malik	Sub-Judge (under 13 th Finance Commission) Poonch
45.	Riyaz Ahmad	Muniff Mendhar
46.	Wajahat Hussain	District Mobile Magistrate, Poonch
Rajouri District (Sub-Judges & Munsiffs)		
47.	Mehmood Ahmad Choudhar	CJM Rajouri
48.	Ms Sandeep Kour	Sub-Judge, Nowshera
49.	Naushad Ahmad Khan	Sub-Judge (under 13 th Finance Commission) Rajouri
50.	Sarfaraz Nawaz	District Mobile Magistrate, Rajouri
51.	Manzoor Ahmad Khan	Addl. Mobile Magistrate, Thannamandi
High Court of J&K at Jammu		
52.	Ashwani Kumar	Sub-Judge (Leave Reserve)
53.	R.K. Abrol	Sub-Judge attached in High Court wing, Jammu
54.	Shabir Ahmad	Sub-Judge, LRP (working as CPC e-Courts) Jammu
55.	Ms. Sudesh Sharma	Sub-Judge, Leave Reserve